

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 36/TT/2021

Subject : Petition for truing up of annual fees and charges for 2014-19 tariff period and determination of annual fees and charges for 2019-24 tariff period for Communication Scheme under National Load Dispatch Centre (Powergrid Portion).

Date of Hearing : 7.7.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : NTPC Limited & 62 Others

Parties present : Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The petition shall be listed for hearing in due course for which separate notices will be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

